

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000082/2023	KARUNAKAR ROUTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //
2	ARBP/000083/2023	KARUNAKAR ROUTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //
3	ARBP/000084/2023	KARUNAKAR ROUTRAY VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //
4	BLAPL/0014082/2023	CHANCHALA HARIJAN VS STATE OF ODISHA	RAMANANDA THANAPATI VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000026/2023
5	BLAPL/0014083/2023	RAJESH DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /250 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000476/2023
6	BLAPL/0014084/2023	MAHUNTA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /6 /2022 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000003/2022
7	BLAPL/0014085/2023	P.SAIKRISHANA @ PONDURU SAIKRISHNA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /103 /2023 () //
8	BLAPL/0014086/2023	MANOJ @ PINTU ROUT VS STATE OF ODISHA	SURYA NARAYAN MAHAKHUD VS	DHENKANAL SADAR /918 /2023 () //
9	BLAPL/0014087/2023	AMAN CHETTY VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	SEMILLIGUDA /20 /2023 () //
10	BLAPL/0014088/2023	HIMANSU BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //
11	BLAPL/0014089/2023	DURGA CHARAN DAS @ DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //

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12	BLAPL/0014090/2023	PINTU @ SAHIL GAGRAI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JODA /206 /2023 () //
13	BLAPL/0014091/2023	RUPEI @ RUPENDRA @ UPENDRA JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /43 /2019 () //
14	BLAPL/0014092/2023	SATYAJIT PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /175 /2023 () //
15	BLAPL/0014093/2023	BHIMSEN MADKAMI VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	ORKEL /173 /2021 () //
16	BLAPL/0014094/2023	DIPU NAIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	DHENKANAL SADAR /57 /2023 () //
17	BLAPL/0014095/2023	KETAN MAHAKUD VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /209 /2023 () //
18	BLAPL/0014096/2023	PINTU NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /322 /2023 () //
19	BLAPL/0014097/2023	RAGHUNATH NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /624 /2023 () //
20	BLAPL/0014098/2023	RAJA NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /322 /2023 () //
21	BLAPL/0014099/2023	SHIBARAM JANI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //
22	BLAPL/0014100/2023	MUNA BARAL VS STATE OF ODISHA	EKTA AGRAWALLA VS	MALKANGIRI /327 /2022 () //
23	BLAPL/0014101/2023	SK. HAMID	AKSHAYA KUMAR SUBUDHI	KHARABEL NAGAR P.S. /331 /2015

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		VS	VS	()
24	BLAPL/0014102/2023	STATE OF ODISHA MADAN KHEMUNDU	GOUTAM LENKA	// KASHIPUR /129 /2023
		VS	VS	()
25	BLAPL/0014103/2023	STATE OF ODISHA BIJU NAIK	AMLAN SHAKTI PAUL	// LINGARAJ P.S. /192 /2023
		VS	VS	()
26	BLAPL/0014104/2023	STATE OF ODISHA KALIA @ LALAT KUMAR PANDIT	AMLAN SHAKTI PAUL	// TANGI (KHURDA) /503 /2023
		VS	VS	()
27	BLAPL/0014105/2023	STATE OF ODISHA RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	// JAGATPUR /371 /2020
		VS	VS	()
28	BLAPL/0014106/2023	STATE OF ODISHA RAGHUNATH BEHERA	NIRMAL CHANDRA MOHANTY	// JAGATPUR /364 /2020
		VS	VS	()
29	BLAPL/0014107/2023	STATE OF ODISHA PINKU @ TEJRAJ @ TEJRAJ BAG	AMIT PRASAD BOSE	// PATNAGARH /288 /2023
		VS	VS	()
30	BLAPL/0014108/2023	STATE OF ODISHA ASISH KUMAR SWAIN	SANTOSH KUMAR MAHANTY	// PATTAPUR (DIGAPAHANDI) /744 /2023
		VS	VS	()
31	BLAPL/0014109/2023	STATE OF ODISHA REENA THAKUR	DHIRENDRA NATH BEHERA	// / /0
		VS	VS	()
32	BLAPL/0014110/2023	STATE OF ODISHA RINKI @ RINKY DEEP	SOUMYA RANJAN DAS	// SECTOR-19 /80 /2023
		VS	VS	()
33	BLAPL/0014111/2023	STATE OF ODISHA REJIKUMAR MC	SK. ZAFARULLA	// PADMAPUR /29 /2023
		VS	VS	()
34	BLAPL/0014112/2023	STATE OF ODISHA MD. SARTAJ ANSARI	SOUMYA RANJAN DAS	// LATHIKATA /62 /2023
		VS	VS	()

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35	BLAPL/0014113/2023	STATE OF ODISHA HARASH BARIK VS	JUGALA KISHORE PANDA VS	// //0 ()
36	BLAPL/0014114/2023	STATE OF ODISHA MUKESH KUMAR BISHI VS	DIPTI RANJAN BHOKTA VS	// TITILAGARH /279 /2023 ()
37	BLAPL/0014115/2023	STATE OF ODISHA PANCHANAN PATRA VS	SATYANARAYAN MISHRA VS	// BASUDEVPUR /699 /2023 ()
38	BLAPL/0014116/2023	STATE OF ODISHA TITU @ JITU MALLIK VS	MANOJ KUMAR PATI VS	// BOLANGIR SADAR /554 /2022 ()
39	CMAPL/0000839/2023	STATE OF ODISHA RAMANI PRADHAN VS	A.A.MISHRA VS	// // ()
40	CMAPL/0000840/2023	ASHA PRADHAN RAMANI PRADHAN VS	A.A.MISHRA VS	// // ()
41	CMAPL/0000841/2023	SUKANTI @ LURA PRADHAN RAMESH KUMAR MALLICK VS	ADV VS	// // ()
42	CMAPL/0000842/2023	STATE OF ODISHA SABITRI PRADHAN VS	ADV VS	// // ()
43	CMAPL/0000843/2023	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK AKHILA CHANDRA MISHRA VS	ASHOK KUMAR MOHAPATRA-1 VS	// // ()
44	CMAPL/0000844/2023	KULAMANI MISHRA RABINDRA MALLIK VS	ADV. VS	// // ()
45	CMP/0001563/2023	COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ORISSA DURGAMADHAB PANDA VS	KRUPASINDHU SAHOO VS	// // ()
		MNORANJAN PATI		//

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46	CMP/0001564/2023	SUNITA SAHU VS PITAMBAR SAHU	JAGABANDHU SAHU VS	// 0 //
47	CMP/0001565/2023	SABITA MOHANTA VS B.D.A, BBSR	BIDYADHAR PRADHAN VS	// 0 //
48	CMP/0001566/2023	PRIYANKA SONI VS SIDHESWAR SAHOO	DEBASIS TRIPATHY VS	// 0 //
49	CONTC/0010088/2023	SRUSTIDHAR SAHOO VS SANJAY KUMAR PANDA, O.A.S	ADV VS	// 0 //
50	CONTC/0010089/2023	SUKADEV SARANGI VS SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION,BBSR	ADV VS	// 0 //
51	CONTC/0010090/2023	BASANTA KUMAR MULLICK VS ASWATHY S., I.A.S	ADV VS	// 0 //
52	CONTC/0010091/2023	DILLIP KUMAR DEY VS KAMAL BIHARI DAS, O.R.S, SUB REGISTRAR, JALESWAR	PRATIK DASH VS	// 0 //
53	CONTC/0010092/2023	BISWANATH DHAR VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
54	CONTC/0010093/2023	KAMALENDU MENDLI VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
55	CONTC/0010094/2023	AUROBINDA BEHERA VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
56	CONTC/0010095/2023	SURENDRA BARIK VS ARAVIND AGRAWAL, I.A.S	ADV VS	// 0 //
57	CONTC/0010096/2023	SADANANDA PRADHAN	ADV	//

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		VS	VS	0
58	CONTC/0010097/2023	ARAVIND AGRAWAL, I.A.S SUDHARKAR BARIK	ADV	//
		VS	VS	0
59	CONTC/0010098/2023	ARAVIND AGRAWAL, I.A.S PREMRAJ PANDA	ADV	//
		VS	VS	0
60	CONTC/0010099/2023	ARAVIND AGRAWAL, I.A.S BHESAJ BARIK	SUBHRANSU THAKUR	//
		VS	VS	0
61	CONTC/0010100/2023	YAMINI SARANGI, ADDL. CHIEF SECY., FINANCE DEPT., BBSR SARAT KUMAR BEHERA	ADV	//
		VS	VS	0
62	CONTC/0010101/2023	ASWATHI S., I.A.S LAXMIDHAR PATRA	ADV	//
		VS	VS	0
63	CONTC/0010102/2023	ASWATHI S., I.A.S TRILOCHAN BEHERA	ADV	//
		VS	VS	0
64	CONTC/0010103/2023	ASWATHI S., I.A.S UPENDRA KUMAR DAS	ADV	//
		VS	VS	0
65	CONTC/0010104/2023	ASWATHI S., I.A.S LAXMI DEI	ADV	//
		VS	VS	0
66	CONTC/0010105/2023	ASWATHI S., I.A.S PRAVAKAR MAHARANA	ADV	//
		VS	VS	0
67	CONTC/0010106/2023	ASWATHI S., I.A.S KARUNAKAR MOHARANA	ADV	//
		VS	VS	0
68	CONTC/0010107/2023	ASWATHI S., I.A.S BASANTI BEHERA	ADV	//
		VS	VS	0

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69	CONTC/0010108/2023	ASWATHI S., I.A.S ANIRUDHA BISWAL VS	ADV VS	// // ()
70	CONTC/0010109/2023	ASWATHI S., I.A.S ANIL KUMAR MOHAPATRA VS	ADV VS	// // ()
71	CONTC/0010110/2023	YAMINI SARANGI, I.A.S SATYABHAMA MISHRA VS	D.C.SWAIN VS	// // ()
72	CONTC/0010111/2023	ARBIND SINGH, C.E.O(ELECTRICAL), CESU NOW TPCODL, BBSR MILAN KUMAR BEHERA VS	ADV. VS	// // ()
73	CONTC/0010112/2023	DR. BIJAY KETAN UPADHAYA, I.A.S. BHABANI SANKAR TRIPATHY VS	ADV VS	// // ()
74	CONTC/0010113/2023	JAYADEV BARIK, AUTHORISED OFFICER CUM ASST. CONSOLIDATION OFFICER, PURI SACHIDANANDA MOHANTY VS	RAMA CHANDRA JENA VS	// // ()
75	CONTC/0010114/2023	ASWATHY S., I.A.S SUDHAKARA MOHANTY VS	RAMA CHANDRA JENA VS	// // ()
76	CONTC/0010115/2023	ASWATHY S., I.A.S KANCHANLATA CHAND VS	RAMA CHANDRA JENA VS	// // ()
77	CONTC/0010116/2023	ASWATHY S., I.A.S SIBA PRASAD MALLICK VS	ADV VS	// // ()
78	CONTC/0010117/2023	ARVIND AGARWAL, I.A.S TAPAN KUMAR PANIGRAHI VS	ADV. VS	// // ()
79	CRLA/0001358/2023	DEBI PRASANNA SARASWATA, TAHASILDAR, TIHIDI, BHADRAK RABINARAYAN BEHURA VS STATE OF ODISHA(VIG.)	PRATAP KUMAR NAYAK VS	// CUTTACK VIGILANCE /1 /1995 () //

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80	CRLA/0001359/2023	JAYANARAYAN TRAILOKYANATH VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	BHUBANESWAR VIGILANCE /4 /2013 () //
81	CRLMA/0000507/2023	DEEPIKA DEVI ROY VS BUDURAM HARIJAN	ADV. VS	/ /0 () //
82	CRLMA/0000508/2023	SUDHANSU KUMAR PRAHARAJ@SANTOSH PRAHARAJ VS STATE OF ODISHA	ADV. VS	BYREE /133 /2017 () //
83	CRLMA/0000509/2023	KALIA DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	RAMBHA (KHALLIKOTE) /33 /2016 () //
84	CRLMA/0000510/2023	SASHI SHARMA VS REPUBLIC OF INDIA	RAMESH CHANDRA MAHARANA VS	/ /0 () //
85	CRLMA/0000511/2023	SUNIL MUDULI @ KALIA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	KUMBHARAPARA /384 /2021 () //
86	CRLMC/0005377/2023	RAMA CHANDRA SAHOO VS PRAHALLAD SAHOO	PRASANTA KUMAR SAHOO VS	/ /0 () //
87	CRLMC/0005378/2023	RAMA CHANDRA SAHOO VS PRAHALLAD SAHOO	PRASANTA KUMAR SAHOO VS	/ /0 () //
88	CRLMC/0005379/2023	BISWAJIT PANDA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	/ /0 () //
89	CRLMC/0005380/2023	SRINIBAS CHANDRA BHUYAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /400 /2023 () //
90	CRLMC/0005381/2023	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	SORO /228 /2013 () //
91	CRLMC/0005382/2023	KULAMANI SWAIN	BIJAY KUMAR MOHANTY	FATEGARH /44 /2022



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CRLMC/0005383/2023	STATE OF ODISHA TIKILI @ BHASKAR DAS	TAPAS KUMAR ACHARYA	// BALASORE SADAR /200 /2020
		VS	VS	()
93	CRLMC/0005384/2023	STATE OF ODISHA PILATA TANDI	JIBAN RANJAN DASH	// / /0
		VS	VS	()
94	CRLMP/0002511/2023	STATE OF ODISHA RABINDRA MOHAN DASH	NIRANJAN PANDA	// / /0
		VS	VS	()
95	CRLMP/0002512/2023	STATE OF ODISHA RAMAKANTA PANDA	BHUBANESWAR DASH	// / /0
		VS	VS	()
96	CRLMP/0002513/2023	STATE OF ODISHA SASHIKANTA PARIDA	ARJUNA CHARANA BEHERA	// / /0
		VS	VS	()
97	CRLMP/0002514/2023	STATE OF ODISHA CHANDRA SEKHAR DHAURIA	BIPIN KUMAR NAYAK	// / /0
		VS	VS	()
98	CRLMP/0002515/2023	STATE OF ODISHA SURENDRA NARAYAN RATH	LAMBODOR ACHARI	// / /0
		VS	VS	()
99	CRLMP/0002516/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	SUKANTA KUMAR NAYAK	// / /0
		VS	VS	()
100	CRLREV/0000666/2023	STATE OF ODISHA HIRALAL RAM	ASHOK KUMAR BEHERA	// / /0
		VS	VS	()
101	CRLREV/0000667/2023	RANJULATA RAM SRIKANTA JENA	SATYAJIT MOHAPATRA	// SIMULIA /203 /2021
		VS	VS	()
102	MACA/0001226/2023	STATE OF ODISHA SOUMYA RANJAN OJHA	SANJAYA KUMAR PATRI	// / /0
		VS	VS	()

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103	MACA/0001227/2023	AJAYA KUMAR OJHA ICICI LAMBARD GENERAL INSURANCE COMPANY LTD. VS KISMATUN BIBI	JYOTIBAN KAR MISHRA VS	// // ()
104	MACA/0001228/2023	M/S. NATIONAL INSURANCE CO. LTD. VS BASANTI DAS	BIBEKANANDA UDGATA VS	// // ()
105	RSA/0000537/2023	CHARULATA BISWAL @ ROUT VS GYANA RANJAN ROUT @ KALANDI ROUT	DWARIKA PRASAD MOHANTY VS	// // ()
106	RSA/0000538/2023	PADMANAV KAR VS MANORANJAN KAR	SAIBRATA RATH VS	// // ()
107	RSA/0000539/2023	SHYAM SUNDAR MOHANTY VS NARAYAN MOHANTY	JAGAJIBAN PRADHAN VS	// // ()
108	RSA/0000540/2023	ARNAPURNA BISWAL VS BICHITRANANDA NAYAK	JAGAJIBAN PRADHAN VS	// // ()
109	TRPCRL/0000122/2023	DEBADATTA MISHRA VS SARITA MISHRA	MAHADEV SAHU VS	/ /0 // ()
110	TRPCRL/0000123/2023	MANOJA KUMAR TARAI VS JYOSTNARANI BEHERA	DEVASHIS PANDA VS	RAGHUNATHPALI /229 /2022 // ()
111	WA/0003065/2023	M/S. KRSNA MINERALS, BBSR. VS REGISTRAR OF NATIONAL CO. LAW TRIBUNAL, CUTTACK	BANSHIDHAR BAUG VS	// // ()
112	WA/0003066/2023	STATE OF ODISHA VS BIBEKANANDA MOHANTY	HARIKRUSHNA PANIGRAHI, A.S.C VS	// // ()
113	WA/0003067/2023	TRAILOKYANATH SWAIN VS PABITRA @ PABITRA MOHAN UPADHAYA	SUBRATA MISHRA VS	// // ()

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114	WA/0003068/2023	STATE OF ODISHA VS AMAR MOHAPATRA	HARIKRUSHNA PANIGRAHI,A.S.C VS	// 0 //
115	WA/0003069/2023	STATE OF ODISHA VS SUDHAKAR PRADHAN	HARIKRUSHNA PANIGRAHI,A.S.C VS	// 0 //
116	WP(C)/0040931/2023	CHAITANYA BEHERA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
117	WP(C)/0040932/2023	RAJESWARI RAJKUMARI NAG VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
118	WP(C)/0040933/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
119	WP(C)/0040934/2023	ASHOK KUMAR SWAIN VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	CHITRA PADHI VS	// 0 //
120	WP(C)/0040935/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
121	WP(C)/0040936/2023	B. AJAYA PATRO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
122	WP(C)/0040937/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
123	WP(C)/0040938/2023	GOBARDHAN PRASAD DALAI VS CHIEF STATE INFORMATION COMMISSION, ODISHA, BBSR	AMIYA KUMAR MOHANTY A VS	// 0 //
124	WP(C)/0040939/2023	SANJAY KUMAR SINGH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
125	WP(C)/0040940/2023	KAILASINI ROUTRAY	SANJIB KUMAR BHANJADEO	//

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		VS	VS	0
126	WP(C)/0040941/2023	THE CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI	MANAS PATI	//
		AMBIKA PRASAD PADHI	MANAS PATI	//
		VS	VS	0
127	WP(C)/0040942/2023	STATE OF ORISSA		//
		MAHAMMAD FAJAL ALLI	MANAS PATI	//
		VS	VS	0
128	WP(C)/0040943/2023	STATE OF ORISSA		//
		KSHETRA MOHAN SAHOO	SANJIT MISHRA	//
		VS	VS	0
129	WP(C)/0040944/2023	STATE OF ODISHA		//
		BISHNU PRIYA PADHI	SHARMISTHA SAMAL	//
		VS	VS	0
130	WP(C)/0040945/2023	STATE OF ODISHA		//
		MANORAMA SAHOO	MANAS PATI	//
		VS	VS	0
131	WP(C)/0040946/2023	STATE OF ORISSA		//
		PRAMOD KUMAR AGARWAL	NAVEEN KUMAR	//
		VS	VS	0
132	WP(C)/0040947/2023	STATE OF ODISHA		//
		PRASAN KUMAR PADHY	SHARMISTHA SAMAL	//
		VS	VS	0
133	WP(C)/0040948/2023	STATE OF ODISHA		//
		NIRUPAMA DEI	MANMAYA KUMAR DASH	//
		VS	VS	0
134	WP(C)/0040949/2023	STATE OF ODISHA		//
		GOPINATH MUNDA	SOUMYA MISHRA	//
		VS	VS	0
135	WP(C)/0040950/2023	STATE OF ODISHA		//
		SABITABALA PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
136	WP(C)/0040951/2023	STATE OF ODISHA		//
		LALA MANOJ KUMAR RAY	LALIT KUMAR MAHARANA	//
		VS	VS	0

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137	WP(C)/0040952/2023	STATE OF ODISHA LOKANATH SUNA VS	SHARMISTHA SAMAL VS	// // 0
138	WP(C)/0040953/2023	STATE OF ODISHA ROYARAM MUNDA VS	SOUMYA MISHRA VS	// // 0
139	WP(C)/0040954/2023	STATE OF ODISHA PRADEEP KUMAR PANDEY VS	SHARMISTHA SAMAL VS	// // 0
140	WP(C)/0040955/2023	STATE OF ODISHA SUPERINTENDING ENGINEER ERSTWHILE EXECUTIVE ENGINEER, BBSR VS	SHARMISTHA SAMAL, A.G.A. VS	// // 0
141	WP(C)/0040956/2023	THE ASSESSING OFFICER AND ASSISTANT PROVIDENT FUND COMMNR SUSHIL BIRUA VS	SOUMYA MISHRA VS	// // 0
142	WP(C)/0040957/2023	STATE OF ODISHA SUSHREE ANUPAMA JENA VS	LALATENDU SAMAL VS	// // 0
143	WP(C)/0040958/2023	PRINCIPAL SECY. TO GOVT. OF ODISHA, STEEL AND MINES DEPT., BBSR JHARNA KUMARI SABOTH VS	SHARMISTHA SAMAL VS	// // 0
144	WP(C)/0040959/2023	STATE OF ODISHA KULAMANI NIAL VS	SHARMISTHA SAMAL VS	// // 0
145	WP(C)/0040960/2023	STATE OF ODISHA SAGARIKA HAZRA VS	SHARMISTHA SAMAL VS	// // 0
146	WP(C)/0040961/2023	STATE OF ODISHA RADHA SHYAM JENA VS	SHARMISTHA SAMAL VS	// // 0
147	WP(C)/0040962/2023	STATE OF ODISHA CHITTARANJAN MISHRA VS	PARTHA SARATHI NAYAK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :14/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0040963/2023	PRADEEP KUMAR RAUTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
149	WP(C)/0040964/2023	BHAJAMAN SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
150	WP(C)/0040965/2023	UNION OF INDIA VS ASHOK KUMAR DASH	JATESWAR NAYAK, C.G.C. VS	// 0 //
151	WP(C)/0040966/2023	B.RAGHUNATH PATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
152	WP(C)/0040967/2023	DR. NIRANJAN ROUT VS STATE OF ODISHA	SAROJ KUMAR SAHU VS	// 0 //
153	WP(C)/0040968/2023	RAJ KISHORE BEHERA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
154	WP(C)/0040969/2023	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
155	WP(C)/0040970/2023	PANKAJ KUMAR MOHALIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
156	WP(C)/0040971/2023	BHARAT BARIK VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
157	WP(C)/0040972/2023	TAPAN KUMAR MAHANTA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
158	WP(C)/0040973/2023	M/S. MAA TENTULIA TRANSPORT, BALASORE VS UCO BANK, BALASORE	PRONOY MOHANTY VS	// 0 //
159	WP(C)/0040974/2023	GANDHARBA MAJHI	SOUMENDRA PATTANAİK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0040975/2023	RASHMI RANJAN SAMANTARAY	SUBHRANSU THAKUR	//
		VS	VS	0
		ODISHA INFORMATION COMMISSIONER, BBSR		//
161	WP(C)/0040976/2023	LINA MOHANTY	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0040977/2023	PRAMOD KUMAR KAR	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0040978/2023	JYOTINDRA KUMAR PRADHAN	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0040979/2023	SIRISH CHANDRA DAS	PRAMOD KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
165	WP(C)/0040980/2023	SANATAN SIDHU	KAPILA CHARAN NAYAK	//
		VS	VS	0
		MD. SANASAD ALLAM		//
166	WP(C)/0040981/2023	M/S MEERA AND CEIKO PUMPS (P) LTD., HYDERABAD	ANSHIDHAR SATAPATHY	//
		VS	VS	0
		NARAYAN NAYAK		//
167	WP(C)/0040982/2023	MAYADHAR MAHAKUD	PRAMOD KUMAR JENA	//
		VS	VS	0
		STATE OF ORISSA		//
168	WP(C)/0040983/2023	DHARMARAJ SAHOO	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0040984/2023	MOUNT LITERA ZEE SCHOOL, BBSR	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0040985/2023	BALAKRUSHNA MOHAPATRA	GHANASHYAM DASH	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :14/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0040986/2023	COMMN. OF ENDOWMENTS, ODISHA, BBSR ERU MADI VS COLLECTOR, MALKANGIRI	GOPINATH MISHRA VS	// // 0 //
172	WP(C)/0040987/2023	BINAYAK DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
173	WP(C)/0040988/2023	JHUNULATA DAS VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
174	WP(C)/0040989/2023	ARUN KUMAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
175	WP(C)/0040990/2023	SARA HARIJAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
176	WP(C)/0040991/2023	PRIYANKA MISHRA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
177	WP(C)/0040992/2023	MOHINI PRAVA DAS VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
178	WP(C)/0040993/2023	KANHU CHARAN PATRA VS STATE OF ODISHA	SANKAR PRASAD PANI VS	// 0 //
179	WP(C)/0040994/2023	ATUL KUMAR JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
180	WP(C)/0040995/2023	RASHMI RANJAN DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
181	WP(C)/0040996/2023	MANORAMA MAHUNTA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :14/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0040997/2023	RAJENDRA PRASAD BOSE VS STATE OF ODISHA	SOHARDDA SUMAN VS	// 0 //
183	WP(C)/0040998/2023	KANHU CHARAN ROUT VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// 0 //
184	WP(C)/0040999/2023	RAJARAM NAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
185	WP(C)/0041000/2023	JYOTSNARANI DAS VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
186	WP(C)/0041001/2023	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
187	WP(C)/0041002/2023	PRADIP KUMAR PARIDA VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
188	WP(C)/0041003/2023	ARUN KUMAR ROUT VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
189	WP(C)/0041004/2023	SAROJ KUMAR NAYAK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
190	WP(C)/0041005/2023	SURESH CHANDRA NAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA 2 VS	// 0 //
191	WP(C)/0041006/2023	PRADIPTA KUMAR PANDA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
192	WP(C)/0041007/2023	GAJENDRA PRASAD JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
193	WP(C)/0041008/2023	BASANTI PRADHAN	JUDHISTHIR SAHOO	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	WP(C)/0041009/2023	STATE OF ODISHA BINAY KUMAR GOCHHI	NIRANJAN PANDA	//
		VS	VS	()
195	WP(C)/0041010/2023	STATE OF ODISHA PRAVATI @ PRATIVA SAHOO	PRAVASH CHANDRA JENA	//
		VS	VS	()
196	WP(C)/0041011/2023	SUDHIRA KUMAR SAHOO BISWAJIT JENA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	()
197	WP(C)/0041012/2023	THE ASSESSING OFFICER CUM EXECUTIVE ENGINEER BASTA ELECTRICAL DIVISION TPNODL, BALASORE SATYANANDA KISAN	MOHAMMED MUSTAQ ANSARI	//
		VS	VS	()
198	WP(C)/0041013/2023	STATE OF ODISHA PRAMOD KUMAR BHUYAN	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	()
199	WP(C)/0041014/2023	THE ASSESSING OFFICER CUM SDO ELECTRICAL JAMSULI ELECTRICAL SUB DIVISION TPNODL, BALASORE SATYABRATA KAMILA	FALGUNI RAJGURU MOHAPATRA	//
		VS	VS	()
200	WP(C)/0041015/2023	THE ASSESSING OFFICER CUM SDO, ELECTRICAL JAMSULI ELECTRICAL SUB DIVISION, TPNODL, BALASORE PARAMANANDA SETHI	AVIJIT MISHRA	//
		VS	VS	()
201	WP(C)/0041016/2023	STATE OF ODISHA SUMITRA PADHY	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	()
202	WP(C)/0041017/2023	STATE OF ODISHA BISHNUPRIYA PADHI	BIRANCHI NARAYAN MAHAPATRA	//
		VS	VS	()
203	WP(C)/0041018/2023	STATE OF ODISHA M/S GOPINATH SHOES, PURI	SHIB SHANKAR MOHANTY	//
		VS	VS	()
204	WP(C)/0041019/2023	THE BRANCH MANAGER IDBI BANK, PURI ANITA DAS	GOPAL CHARAN MOHANTY	//
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :14/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0041020/2023	THE COLLECTOR, JAJPUR INDRAMANI MALLIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // 0 //
206	WP(C)/0041021/2023	NIJANTA BADAMAJHI VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
207	WP(C)/0041022/2023	SANJAY KUMAR NAYAK VS THE COLLECTOR, BALASORE	ALOK KUMAR MOHANTY VS	// 0 //
208	WP(C)/0041023/2023	SOURAV SEKHAR BEHERA VS STATE OF ODISHA	IN PERSON VS	// 0 //
209	WP(C)/0041024/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
210	WP(C)/0041025/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
211	WP(C)/0041026/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
212	WP(C)/0041027/2023	PRASANNA KUMAR PUROHIT VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// 0 //
213	WP(C)/0041028/2023	MUHAMMAD SUFYAN SADIQ VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
214	WP(C)/0041029/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
215	WP(C)/0041030/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :14/12/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0041031/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
217	WP(C)/0041032/2023	DINABANDHU BEHERA VS UNION OF INDIA	SAGARIKA SAHOO VS	// () //
218	WPCRL/0000158/2023	SANJAY KUMAR MALLICK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	//0 () //
219	ABLAPL/0014878/2023	RAHUL @ MAHENDRA BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE SADAR /237 /2023 () //
220	ABLAPL/0014879/2023	TAPAS DAS @ TAPAS KUMAR DASH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CHANDUA /99 /2023 () //
221	ABLAPL/0014880/2023	PRASANTA PARIDA VS STATE OF ODISHA	SAROJ BARIK VS	BALASORE SADAR /369 /2023 () //
222	ABLAPL/0014881/2023	BISWAJIT PANDA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BIDANASI /140 /2023 () //
223	ABLAPL/0014882/2023	SAROJ KUMAR PARIDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	PARADEEP /443 /2023 () //
224	ABLAPL/0014883/2023	MD. SADDAM HUSSAIN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BISRA /149 /2022 () //
225	ABLAPL/0014884/2023	MADHUSUDAN PATRA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /680 /2023 () //
226	ABLAPL/0014885/2023	MRUTYUNJAYA SABAT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOSANINUAGAM /296 /2023 () //
227	ABLAPL/0014886/2023	MD. SHAKIR ALAM	PRIYA RANJAN SINGH	BARBIL /252 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	ABLAPL/0014887/2023	STATE OF ODISHA TANMAYA KUMAR SAHOO @ BUNU	PRAKASH KUMAR MISHRA	// KANPUR /55 /2023
		VS	VS	()
229	ABLAPL/0014888/2023	STATE OF ODISHA BULU LIMA	SUCHIT KUMAR NAYAK	// PARLAKHEMUNDI /30 /2022
		VS	VS	()
230	ABLAPL/0014889/2023	STATE OF ODISHA RINA RANI KALIA	GOKULANANDA MOHAPATRA	// BENTKAR (42 MOUZA) UPD CUTTACK /383 /2023
		VS	VS	()
231	ABLAPL/0014890/2023	STATE OF ODISHA DEBENDRA BANKA	JAGABANDHU SAHU	// PADAMPUR /338 /2023
		VS	VS	()
232	ABLAPL/0014891/2023	STATE OF ODISHA TANMAYA BEHERA	BYOMOKESH SAHOO	// / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur)
233	ABLAPL/0014892/2023	STATE OF ODISHA MAJIDA BEGUM	DEEPAK KU SAHOO	2(B)CC/0000003/2023 PATTAMUNDAI /570 /2023
		VS	VS	()
234	ABLAPL/0014893/2023	STATE OF ODISHA SRIRAM MAJHI @ BINOD	SUSANTA KUMAR TRIPATHY	// SAINTALA /213 /2018
		VS	VS	()
235	ABLAPL/0014894/2023	STATE OF ODISHA BHAKTABANDHU BEHERA	DIPAK KUMAR SAHOO	// CHHENDIPADA /547 /2023
		VS	VS	()
236	ABLAPL/0014895/2023	STATE OF ODISHA JITENDRA KUMAR MAHAL	BASANTA KUMAR DAS	// BINJHARPUR /441 /2023
		VS	VS	()
237	ABLAPL/0014896/2023	STATE OF ODISHA BIJAYA KUMAR NAYAK	DEEPAK KU SAHOO	// / /0
		VS	VS	J.M.F.C,KENDRAPARA(Kendrapara )
238	ABLAPL/0014897/2023	STATE OF ODISHA ALOK KUMAR MISHRA	SURYA MOHAPATRA	ICC/0000006/2023 BONAI /200 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :14/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0014898/2023	STATE OF ODISHA MAMATA MISHRA VS	SATYA RANJAN MULIA VS	// PURI TOWN /435 /2023 ()
240	ABLAPL/0014899/2023	STATE OF ODISHA SRIKANTA SAHU VS	KULDEEP MOHANTY VS	// REMUNA /181 /2023 ()
241	ABLAPL/0014900/2023	STATE OF ODISHA CHINU @ ROHIT KUMAR BEHERA VS	SATYANARAYAN MISHRA VS	// MOTANGA /369 /2023 ()
242	ABLAPL/0014901/2023	STATE OF ODISHA RAJESH VIJAY VARGIYA VS	GAYATRI PATRA VS	// SAHID NAGAR P.S. /465 /2023 ()
243	ABLAPL/0014902/2023	STATE OF ODISHA PRAMILA SENAPATI VS	GURUPRASAD BEHERA VS	// SORO /868 /2023 ()
244	ABLAPL/0014903/2023	STATE OF ODISHA JITU NAIK @ NIRANJAN NAIK VS	KURESH PRASAD DASH VS	// BHANJANAGAR /1064 /2023 ()
245	ABLAPL/0014904/2023	STATE OF ODISHA KARMABIR SENAPATI VS	GURUPRASAD BEHERA VS	// SORO /868 /2023 ()
246	ABLAPL/0014905/2023	STATE OF ODISHA PRUTHIBIJIT SUNDARAY VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /338 /2023 ()
247	ABLAPL/0014906/2023	STATE OF ODISHA DILLIP KUMAR SAMANTARAY VS	NISHIKANTA MISHRA VS	// PIPLI /154 /2023 ()
248	ABLAPL/0014907/2023	STATE OF ODISHA ADARSH NAYAK VS	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /580 /2023 ()
249	ABLAPL/0014908/2023	STATE OF ODISHA ANAND RAO @ NALURI ANAND RAO VS STATE OF ODISHA	AMITABH PRADHAN VS	// AINTHAPALI /478 /2023 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :14/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0014921/2023	JITENDRA DALAI	ASIT KUMAR JENA	BADACHANA /392 /2023
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0014922/2023	AJIT KUMAR BISWAL	DEBASISH PATNAIK	BADACHANA /372 /2023
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0014923/2023	JITENDRA PARIDA	DEBASISH PATNAIK	BADACHANA /372 /2023
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0014924/2023	MILU PARIDA	DEBASISH PATNAIK	BADACHANA /372 /2023
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0014925/2023	PRAFULLA KUMAR BEJ	DEBASISH PATNAIK	BADACHANA /372 /2023
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0014926/2023	DUKHIMANI BEHERA	SUKANTA KUMAR NAYAK	BASUDEVPUR /662 /2023
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0014927/2023	SAGARA MAJI	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0014928/2023	RANJIT KRAISKA @ KASU KRADASKA RANJIT	SUCHIT KUMAR NAYAK	CHANDRAPUR /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0014929/2023	SHRADHANJALI NAYAK	SUKANTA KUMAR NAYAK	RAJKANIKA /442 /2023
		VS	VS	()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :14/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 WPC(OAS)/5/2012	DR. PRADEPTA KUMAR DAS-MP	BHABANI SANKAR TRIPATHY (1)
2	5/2023 ADMLS/2/2022	COCKETT MARINE OIL(ASIA) PTE LTD.-MP	M/S. BINI MISHRA, R.RAY, R.P.KAR
3	6/2023 WPC(OAS)/5/2012	DR. PRADEPTA KUMAR DAS-MP	
4	49/2023 WPCRL/158/2023	SANJAY KUMAR MALLICK-MP	BALAKRUSHNA RAY
5	106/2023 TRPCRL/123/2023	MANOJA KUMAR TARAI-MP	DEVASHIS PANDA
6	107/2023 CRLMA/507/2023	DEEPIKA DEVI ROY-MP	ADV.
7	108/2023 CRLMA/508/2023	SUDHANSU KUMAR PRAHARAJ@SANTOSH PRAHARAJ-MP	ADV.
8	232/2023 WPC(OAC)/1761/2007	UTTAM KUMAR GARNAYAK-MP	JIBAN KANTA PATTANAIAK
9	388/2023 CRLMP/916/2022	PRASANTA KUMAR BEHERA-MP	
10	410/2023 CMAPL/839/2023	RAMANI PRADHAN-MP	A.A.MISHRA
11	411/2023 CMAPL/840/2023	RAMANI PRADHAN-MP	A.A.MISHRA
12	466/2023 MATA/274/2023	RITA SAHU-MP	SANTOSH KUMAR MOHANTY
13	467/2023 MATA/202/2023	PRITIMAYE MOHAPATRA @ GITANJALI RATHA-MP	PREMRAJ GOUDA
14	918/2023 CRLREV/666/2023	HIRALAL RAM-MP	ASHOK KUMAR BEHERA
15	919/2023 CRLREV/667/2023	SRIKANTA JENA-MP	SATYAJIT MOHAPATRA
16	920/2023 CRLREV/497/2023	MANOJ KUMAR AGRAWAL-MP	SUSHANTA KUMAR JOSHI
17	1028/2023 FAO/544/2023	EXE. ENGNR., NESCO. (TPNODL), ELECTRICAL DIVN., RAIPUR-MP	PRASANTA KUMAR TRIPATHY
18	1029/2023 FAO/545/2023	EXE. ENGNR., NESCO. (TPNODL), ELECTRICAL DIVN., RAIPUR-MP	PRASANTA KUMAR TRIPATHY
19	1030/2023 FAO/546/2023	EXE. ENGNR., NESCO. (TPNODL),RAIRANGPUR ELECTRICITY DIVN.,RAIRANGPUR-MP	PRASANTA KUMAR TRIPATHY
20	1031/2023 FAO/105/2023	KD GOLD AND DIAMONDS PRIVATE LIMITED-MP	
21	1488/2023 RSA/33/2023	BAURIBANDHU SAMANTARA-MP	MANMAYA KUMAR DASH
22	1489/2023 RSA/538/2023	PADMANAV KAR-MP	SAIBRATA RATH
23	1490/2023 RSA/414/2023	ILA SANDHA-MP	BIJAY KUMAR MOHANTY
24	1514/2023 CMP/1563/2023	DURGAMADHAB PANDA-MP	KRUPASINDHU SAHOO
25	1515/2023 CMP/1564/2023	SUNITA SAHU-MP	JAGABANDHU SAHU
26	1660/2023	PUNJILAL MEHER-MP	S.S.RAY

27	BLAPL/1179/2023 1661/2023	LALITA SAHOO-MP	RAMANI KANTA PATTANAIAK
28	BLAPL/7632/2023 1662/2023	BABULI JENA-MP	
29	BLAPL/676/2022 1663/2023	S.K. LATIF @ ABID-MP	DEBA KUMAR RATH
30	BLAPL/13938/2023 1664/2023	PITABAS PANDA-MP	
31	BLAPL/5538/2022 1665/2023	SARMIT URMA @ MILU-MP	AKSHAYA KUMAR SAHOO
32	BLAPL/12334/2023 2174/2023	ICICI LAMBARD GENERAL INSURANCE COMPANY LTD.,	BBSRSMNKAR MISHRA
33	MACA/1227/2023 2175/2023	ICICI LAMBARD GENERAL INSURANCE COMPANY LTD.,	BBSRSMNKAR MISHRA
34	MACA/1227/2023 2176/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
35	MACA/1228/2023 2177/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
36	MACA/1228/2023 2178/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBEKANANDA UDGATA
37	MACA/1228/2023 2735/2023	AKSHAYA KUMAR CHAND-MP	
38	ABLAPL/14383/2023 2736/2023	SAMIT MOHANTY-MP	
39	ABLAPL/14412/2023 2737/2023	SRUSTIDHAR PANDA-MP	
40	ABLAPL/7689/2023 2738/2023	BIKASH PRADHAN-MP	
41	ABLAPL/8702/2023 2739/2023	RABINDRA BEHERA-MP	BIPIN KUMAR NAYAK
42	ABLAPL/14057/2016 2740/2023	SARATA BEHERA-MP	BIPIN KUMAR NAYAK
43	ABLAPL/15419/2020 2741/2023	SUKRA SAINA @ SUKRA SAANTA-MP	
44	ABLAPL/5208/2023 2742/2023	MAHESH JENA @ SONU-MP	
45	ABLAPL/13990/2023 2743/2023	PHANINDRA KUMAR DAS-MP	
46	ABLAPL/3010/2023 2744/2023	JAUBAN SARAF-MP	
47	ABLAPL/7769/2021 2745/2023	BARJU KARNA-MP	
48	ABLAPL/13991/2023 2746/2023	MANAS RANJAN MISHRA-MP	
49	ABLAPL/13992/2023 2747/2023	BLESHAN SUNANI-MP	
50	ABLAPL/13555/2023 2748/2023	ANANTA KUMAR SATAPATHY-MP	
51	ABLAPL/10934/2023 2749/2023	DEEPAK MALLICK-MP	
52	ABLAPL/14492/2023 3050/2023	BHABESH NAYAK-MP	MR.SUBRAT KAR M/S.BIJAYALAXMI TRIPATHY MR.D
53	CRLA/239/2017 3051/2023	PILU BEHERA-MP	BISWORANJAN SWAIN, A.BHUYAN, M.DHIR
54	CRLA/578/2022 3052/2023	SATRUPA MOHANTY-MP	TUSAR KUMAR MISHRA, M/S.SUSANTA KUMAR DAS
55	CRLA/537/2020 3053/2023	RABINARAYAN BEHURA-MP	PRATAP KUMAR NAYAK
56	CRLA/1358/2023 3054/2023	RABINARAYAN BEHURA-MP	PRATAP KUMAR NAYAK
57	CRLA/1358/2023 3055/2023	AJIT KU.SAHU-MP	S.K.DIBWADI
	CRLA/434/2010		

58	3056/2023 CRLA/1359/2023	JAYANARAYAN TRAILOKYANATH-MP	DILLIP KUMAR MOHANTY
59	3057/2023 CRLA/1359/2023	JAYANARAYAN TRAILOKYANATH-MP	DILLIP KUMAR MOHANTY
60	3058/2023 CRLA/205/2017	RUPA DALABEHERA-MP	M/S. J.R.DASH, N.SAHOO, K.L.DAS, S.RATHA
61	3635/2023 CRLMC/5377/2023	RAMA CHANDRA SAHOO-MP	PRASANTA KUMAR SAHOO
62	3636/2023 CRLMC/5378/2023	RAMA CHANDRA SAHOO-MP	PRASANTA KUMAR SAHOO
63	3637/2023 CRLMC/5380/2023	SRINIBAS CHANDRA BHUYAN-MP	SATYA NARAYAN MISHRA 4
64	3638/2023 CRLMC/5383/2023	TIKILI @ BHASKAR DAS-MP	TAPAS KUMAR ACHARYA
65	3639/2023 CRLMC/5384/2023	PILATA TANDI-MP	JIBAN RANJAN DASH
66	8836/2023 WA/3065/2023	M/S. KRSNA MINERALS, BBSR.-MP	BANSHIDHAR BAUG
67	8837/2023 WA/3067/2023	TRAILOKYANATH SWAIN-MP	SUBRATA MISHRA
68	8838/2023 WA/3067/2023	TRAILOKYANATH SWAIN-MP	SUBRATA MISHRA
69	8839/2023 WA/3069/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
70	8840/2023 WA/3069/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
71	8841/2023 WA/3069/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
72	8842/2023 WA/3068/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
73	8843/2023 WA/3068/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
74	8844/2023 WA/3068/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
75	8845/2023 WA/3066/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
76	8846/2023 WA/3066/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
77	8847/2023 WA/3066/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
78	19732/2023 WP(C)/11874/2023	YASHODA-MP	ANJAN KUMAR BISWAL
79	19733/2023 WP(C)/40932/2023	RAJESWARI RAJKUMARI NAG-MP	DIPTI RANJAN BHOKTA
80	19734/2023 WP(C)/40885/2023	ABHISEK KUMAR SAHOO-MP	AKSHAYA KUMAR SAHOO
81	19735/2023 WP(C)/40936/2023	B. AJAYA PATRO-MP	SUSHANTA KUMAR MISHRA
82	19736/2023 WP(C)/4794/2022	PRATAP CHANDRA SATAPATHY-MP	SHANTI PRAKASH MOHANTY
83	19737/2023 WP(C)/40940/2023	KAILASINI ROUSTRAY-MP	SANJIB KUMAR BHANJADEO
84	19738/2023 WP(C)/40946/2023	PRAMOD KUMAR AGARWAL-MP	NAVEEN KUMAR
85	19739/2023 WP(C)/40957/2023	SUSHREE ANUPAMA JENA-MP	LALATENDU SAMAL
86	19740/2023 WP(C)/19120/2023	ANANTA KUMAR ACHARYA-MP	SUSANTA KUMAR DASH
87	19741/2023 WP(C)/1765/2011	KARNAJIT KU.DEY-MP	
88	19742/2023 WP(C)/40955/2023	SUPERINTENDING ENGINEER ERSTWHILE EXECUTIVE ENGINEER, CASAL, PANDA, A.G.A.	
89	19743/2023	UNION OF INDIA-MP	JATESWAR NAYAK, C.G.C.

90	WP(C)/40965/2023 19744/2023	BHARAT BARIK-MP	SUBASH CHANDRA PUSPALAKA
91	WP(C)/40971/2023 19745/2023	BHARAT BARIK-MP	SUBASH CHANDRA PUSPALAKA
92	WP(C)/40971/2023 19746/2023	RAMESH CHANDRA PANDA-MP	NITISH KUMAR MISHRA
93	WP(C)/37254/2023 19747/2023	M/S. MAA TENTULIA TRANSPORT, BALASORE-MP	PRONOY MOHANTY
94	WP(C)/40973/2023 19748/2023	NIRANJAN SETHY-MP	SAIBRATA RATH
95	WP(C)/34478/2023 19749/2023	M/S SHAKTI MALTARE AND LEMONADE PVT. LTD., ANGUL-MP	
96	WP(C)/25288/2023 19750/2023	M/S. SHAKTI MALTARE AND LEMONADE PVT. LTD. ANGUL-MP	
97	WP(C)/26044/2023 19751/2023	LINA MOHANTY-MP	SAIBRATA RATH
98	WP(C)/40976/2023 19752/2023	M/S MEERA AND CEIKO PUMPS (P) LTD., HYDERABAD-MB	MBANSHIDHAR SATAPATHY
99	WP(C)/40981/2023 19753/2023	MOUNT LITERA ZEE SCHOOL, BBSR-MP	PRASANNA KUMAR MISHRA
100	WP(C)/40984/2023 19754/2023	BALAKRUSHNA MOHAPATRA-MP	GHANASHYAM DASH
101	WP(C)/40985/2023 19755/2023	BINAYAK DIGAL-MP	SUSANTA KUMAR MISHRA
102	WP(C)/40987/2023 19756/2023	MAITREE SANSAD-MP	M/S.AJOYA MOHANTY
103	WP(C)/16562/2016 19757/2023	ARUN KUMAR BEHERA-MP	AMIYA KUMAR CHHATOI
104	WP(C)/40989/2023 19758/2023	PRATAP KUMAR SWAIN-MP	RAMAKANTA SARANGI
105	WP(C)/40896/2023 19759/2023	KANHU CHARAN ROUT-MP	BITAS KUMAR SWAIN
106	WP(C)/40998/2023 19760/2023	ARUN KUMAR ROUT-MP	BASUDEV BARIK
107	WP(C)/41003/2023 19761/2023	SAROJ KUMAR NAYAK-MP	BISWABIHARI MOHANTY
108	WP(C)/41004/2023 19762/2023	MANORAMA MAHUNTA-MP	BIPIN KUMAR NAYAK
109	WP(C)/40996/2023 19763/2023	PRADIPTA KUMAR PANDA-MP	BISWABIHARI MOHANTY
110	WP(C)/41006/2023 19764/2023	SURINDER SINGH CHHABRA-MP	MANAS RANJAN DHAL
111	WP(C)/17557/2020 19765/2023	SATYANANDA KISAN-MP	MOHAMMED MUSTAQ ANSARI
112	WP(C)/41012/2023 19766/2023	DR. BARADA PRASANNA SAMAL-MP	
113	WP(C)/38451/2023 19767/2023	PARAMANANDA SETHI-MP	AVIJIT MISHRA
114	WP(C)/41015/2023 19768/2023	M/S GOPINATH SHOES, PURI-MP	SHIB SHANKAR MOHANTY
115	WP(C)/41018/2023 19769/2023	INDRAMANI MALLIK-MP	ACHYUTANANDA PATTANAIAK
116	WP(C)/41020/2023 19770/2023	SANJAY KUMAR NAYAK-MP	ALOK KUMAR MOHANTY
117	WP(C)/41022/2023 19771/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR-MP	BIBEKANANDA BHUYAN
118	WP(C)/41029/2023 19772/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR-MP	BIBEKANANDA BHUYAN
119	WP(C)/41030/2023 19773/2023	ZIMMERMANN COMPANY PVT. LTD., BBSR-MP	BIBEKANANDA BHUYAN
120	WP(C)/41031/2023 19774/2023	DINABANDHU BEHERA-MP	SAGARIKA SAHOO
	WP(C)/41032/2023		